

Annexure – 7

Name of the corporate debtor: PG Advertising Private Limited; Date of commencement of CIRP: , 18-10-20222022; List of creditors as on: 17-04-2023

List of Operational Creditors (Government dues)

| SI No. | Details of Claimant | | Date of claim received | | Details of claim admitted | | | | | | Amount of claim contingent claim | Amount of claim not admitted | Amount of claim under verification |
|--------------|---------------------|------------|------------------------|----------------|-----------------------------|--|---|-----------------------------------|-----------------------------|--|-------------------------------------|---------------------------------|---------------------------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amountn covered by security interest | Amount covered by guarantee | Whether related part? | % of voting share in CoC, if applicable | | | |
| 1 | GST, North, Delhi | Government | 17-11-2022 | 1,063,999,046 | 1,056,272,318 | Service Tax Plus Interest Plus Penelty | NO | No | No | No | - | 7,726,728 | - |
| Total | | | | 1,063,999,046 | 1,056,272,318 | | | | | | - | | |